[RAJYA SABHA]

with Permission

[चौधरी मुनव्वर सलीम]

^{*} چودہری مذور سلیم (اترپردیش): مہودے، میں بھی مانینے سدسیئے کے وکٹوے سے خود کو سمیڈ کرتا ہوں۔

श्री अहमद पटेल (गुजरात)ः महोदय, मैं भी माननीय सदस्य के वक्तव्य से स्वयं को संबद्ध करता हूं।

श्री दर्शन सिंह यादव (उत्तर प्रदेश)ः महोदय, मैं भी माननीय सदस्य के वक्तव्य से स्वयं को संबद्ध करता हूं।

श्री हरिवंश (बिहार): महोदय, मैं भी माननीय सदस्य के वक्तव्य से स्वयं को संबद्ध करता हूं।

Need to curb growing religious fundamentalism in the country immediately

SHRI DEREK O'BRIEN (West Bengal): Sir, it is impossible to speak on this subject in three minutes, but I will because it is Zero Hour.

MR. DEPUTY CHAIRMAN: You are capable of doing that.

SHRI DEREK O'BRIEN: Sir, regarding religious fundamentalism, what has been happening in the last one week, the last few days, the last one month and the last two years, is a dangerous disturbing situation. If it happens for the first time, we can call it a mistake; if it happens for the second time, we can call it a bigger mistake; if it happens for the third time, we can call it a blunder; but, if it happens and happens, I have to say, Sir, that it is a decision. I believe this is happening not because of a mistake; this is a decision of this Government. Otherwise, Sir, the Defence Minister of the country would not have said what he said vesterday. After the *dalit* suicides, so many of us went and saw that there are people dying because of what happened in different parts of the country. It is not just an aberration. It is the decision of the Government to do this. Sir, for fifteen rupees, people are being killed for buying a biscuit just because they are *dalits*. In Haryana, there are people who are forced to eat cow dung. Sir, let me tell you, I am a gau-sewak, we are all gau-sewaks. But in the name of gau-sewak, don't cross the line. Don't cross the line and become gau-rakshak, please. This is the situation which has gone beyond the borders of this country. The Government must be aware of it because this is not a fluke, and, as they are taking these decisions, these are not aberrations. The Government must read as to what the United Nations Human Rights Council's Special Report on Minority Rights had to say about our country. They have said, 'caste-affected discrimination happening in India' with 'minority-like characteristics'. The Government

[†]Transliteration in Urdu script.

also has to listen to the United States Commission on International Religious Freedom. There are so many others which are saying like this.

Yesterday, an MP from the Ruling Party called someone — and it is unparliamentary — 'an idiot' just because he disagreed with you. So what if I disagree with you; be openhearted. Please read Article 48 of the Constitution. ...(*Interruptions*)... It is not a country we are used to live in, and, I keep saying that the smaller the minority you are in this country, the more oppressed you are and the more this country gives you the chance to express yourselves. But this Government, the Ministers in the Government, the people associated with the Ruling Party, they are shooting their mouths off every day. I want to challenge this Government and tell them that once and for all, the Prime Minister needs to come and say that these are, in fact, mistakes; this is not the decision, this is not the thinking of the Government. Anything you want to tweet on and pass a comment on. Let the Prime Minister come here and assure us that we can live in the 'India' we know, 'India' having 'unity in diversity'. Thank you, Sir.

SHRI B.K. HARIPRASAD (Karnataka): Sir, I associate myself with the issue raised by the hon. Member.

SHRI RAVI PRAKASH VERMA (Uttar Pradesh): Sir, I also associate myself with the issue raised by the hon. Member.

SHRI RIPUN BORA (Assam): Sir, I also associate myself with the issue raised by the hon. Member.

SHRIMATI RAJANI PATIL (Maharashtra): Sir, I also associate myself with the issue raised by the hon. Member.

SHRI D. BANDYOPADHYAY (West Bengal): Sir, I also associate myself with the issue raised by the hon. Member.

श्री पी.एल. पुनिया (उत्तर प्रदेश)ः महोदय, माननीय सदस्य ने जो विषय उठाया है, मैं भी अपने को इससे संबद्ध करता हूं।

श्री परवेज़ हाशमी (राष्ट्रीय राजधानी क्षेत्र, दिल्ली)ः महोदय, माननीय सदस्य ने जो विषय उठाया है, मैं भी अपने को इससे संबद्ध करता हूं।

श्री राम नाथ ठाकुर (बिहार): महोदय, माननीय सदस्य ने जो विषय उठाया है, मैं भी अपने को इससे संबद्ध करता हूं।

26 Matters raised [RAJYA SABHA]

with Permission

THE LEADER OF THE OPPOSITION (SHRI GHULAM NABI AZAD): Sir, in the context of whatever Mr. Derek has spoken here, and, since the Defence Minister is present here, I would like to say something. Sir, I have with me a photo of the Defence Minister; it is with the headline 'Parrikar takes swipe on actor (Aamir) saying that' "those who speak like this must be taught lesson." Sir, may I ask him, what type of lesson he is going to teach us so that everybody knows it? Through this House, the entire nation should be told as to what type of action and lesson he is going to teach to the minorities of this country. Let him speak. ...(Interruptions)...

SHRI PARVEZ HASHMI: Speak about dalits also; not only minorities. ... (Interruptions)...

श्री शरद यादव (बिहार)ः सर, मैं आपके माध्यम से मंत्री जी से कहना चाहता हूं कि ...(व्यवधान)... वे इस सदन में बोलें। ...(व्यवधान)...

रक्षा मंत्री (श्री मनोहर पर्रिकर): मैं कहता हूं, उसके बारे में मैं कहता हूं। ...(व्यवधान)... मैं खड़ा हो गया हूं। ...(व्यवधान)...

श्री शरद यादवः आप पहले सुनिए, फिर बोलें। ...(व्यवधान)...

श्री मनोहर पर्रिकरः मैं बोलने के लिए खड़ा हो गया हूं। ...(व्यवधान)...

श्री शरद यादवः आप पहले सुनिए। ...(व्यवधान)... सर, आपने बोलने के लिए कहा है। ...(व्यवधान)...

SHRI MANOHAR PARRIKAR: Sir, I would say only one thing. Let the Members see the video themselves, and then they won't go by the newspaper report. ...(*Interruptions*)... Let them see the video themselves and make up their mind. ...(*Interruptions*)...

MR. DEPUTY CHAIRMAN: See the video. ...(Interruptions)... He is saying, 'see the video'. ...(Interruptions)... No, no. ...(Interruptions)... Mr. Yechury.

SHRI SITARAM YECHURY (West Bengal): Sir, what the Minister said is highly objectionable. He is talking about. ...(Interruptions)...

MR. DEPUTY CHAIRMAN: He says, 'see the video'. ... (Interruptions)....

SHRI SITARAM YECHURY: Sir, the video. ...(Interruptions)... On what has appeared, let him tell. ...(Interruptions)...

MR. DEPUTY CHAIRMAN: He is denying that. ... (Interruptions)

SHRI SITARAM YECHURY: Then, let him contradict. ... (Interruptions)...

MR. DEPUTY CHAIRMAN: He is denying that. ... (Interruptions)...

SHRI SITARAM YECHURY: Let him contradict in the media. What he said is absolutely objectionable. ...(*Interruptions*)... That cannot be accepted. ...(*Interruptions*)... It is a matter that borders on the question of privilege. ...(*Interruptions*)... Tomorrow, are you going to threaten me, and say that there will be social boycott; we will make them withdraw what they have said.

MR. DEPUTY CHAIRMAN: The Minister said, "Please see the video." ... (Interruptions)... It means that he has not said that. ... (Interruptions)...

SHRI SITARAM YECHURY: Let him contradict. Let him tell the media. ... (Interruptions)... Let him tell the media that he did not say that. ... (Interruptions)...

SHRI MANOHAR PARRIKAR: What is quoted is not what I have said. ... (Interruptions)...

MR. DEPUTY CHAIRMAN: That is what he is saying. ... (Interruptions)...

SHRI MANOHAR PARRIKAR: I never took name of anyone, ... (Interruptions)... nor have I threatened anyone.

MR. DEPUTY CHAIRMAN: Yes, Ram Gopal ji. ...(Interruptions)... The Minister says that he did not say that. ...(Interruptions)... Yes, Ram Gopal ji. ...(Interruptions)... The Minister says that he did not say that. ...(Interruptions)...

PROF. RAM GOPAL YADAV (Uttar Pradesh): Sir, I have seen the video. मिनिस्टर ने जिस तरह से बात कही है, ...(व्यवधान)... वह डॉयरेक्ट मॉइनॉरिटीज़ को धमकाने वाली बात है। ...(व्यवधान)... इतने इम्पॉर्टेंट पद पर बैठे हुए व्यक्ति को, ...(व्यवधान)... सीधे-सीधे एक कम्युनिटी को, पूरी मॉइनोरिटीज़ को धमकाने की बात कही जाए, पाठ पढ़ाने की बात कही जाए ...(व्यवधान)...

MR. DEPUTY CHAIRMAN: Now he had denied it.

प्रो. राम गोपाल यादवः मैंने उस वीडियो को देखा है। ...(व्यवधान)...

श्री सीताराम येचुरी (पश्चिमी बंगाल): एक मिनट, एक मिनट। सर, अगर ये रक्षा मंत्री हैं, तो किसकी रक्षा हो रही है? ...(व्यवधान)... This is something that cannot be accepted. ...(Interruptions)...

सुश्री मायावती (उत्तर प्रदेश)ः माननीय उपसभापति जी, ...(व्यवधान)...

श्री उपसभापतिः कुमारी बहन जी, सुनिए। He said that he had not made that statement. ...(Interruptions)...

सुश्री मायावतीः माननीय उपसभापति जी, आप मेरी बात तो सुन लीजिए। ...(व्यवधान)...

SHRI SITARAM YECHURY: Prof. Ram Gopal Yadav has seen the video, Sir. ...(Interruptions)...

श्री गुलाम नबी आज़ादः आप धमकी पाकिस्तान को देंगे, तो हम आपके साथ हैं। ...(व्यवधान)... हम आपके साथ हैं, लेकिन आप हमें ही धमकी देंगे? ...(व्यवधान)... पाकिस्तान वालों को दे दो धमकी।

† فاند حزب اختلاف (جناب غلام نیں آزاد): آپ دھمکی پاکستان کو دیں گے، تو ہم آپ کے ساتھہ ہیں ...(مداخلت)... ہم آپ کے ساتھہ ہیں، لیکن آپ ہمیں ہی دھمکی دیں گے ...(مداخلت)... پاکستان والوں کو دے دو دھمکی۔

श्री आनन्द शर्माः देश इस धमकी को बरदाश्त नहीं करने वाला। ...(व्यवधान)...

सुश्री मायावतीः माननीय उपसभापति जी, बड़े दुःख के साथ यह कहना पड़ता है और मैं इस बात को बार-बार कहती हूं कि जब से केन्द्र में बीजेपी के नेतृत्व में सरकार बनी है, तब से पूरे देश में, सबसे पहले इन्होंने धार्मिक अल्पसंख्यक समाज में से, खासतौर से मुस्लिम समाज के लोगों को निशाना बनाया है। ...(व्यवधान)... और अब पूरे देश में दलितों के साथ भी बड़ा उत्पीड़न हो रहा है। ...(व्यवधान)... हमारी पार्टी यह चाहती है कि प्रधान मंत्री हाउस में आएं ...(व्यवधान)... और यह बताएं कि इस देश में यह क्या हो रहा है? ...(व्यवधान)... अपने मंत्रियों पर लगाम क्यों नहीं लगा रहे हैं? ...(व्यवधान)... मंत्री जिस तरीके की भाषा बोल रहे हैं, ...(व्यवधान)... खासतौर से मुस्लिम समाज के बारे में ...(व्यवधान)...

श्री भुपेन्द्र यादव (राजस्थान)ः सर, यह डिस्कशन नहीं है। ...(व्यवधान)...

MR. DEPUTY CHAIRMAN: Now, listen to me. ... (Interruptions)

सुश्री मायावतीः मॉइनॉरिटीज़ के प्रति ...(व्यवधान)... दलितों के बारे में माननीय प्रधान मंत्री जी को आकर ...(व्यवधान)... सफाई देनी चाहिए। ...(व्यवधान)... माननीय प्रधान मंत्री जी को सदन के अंदर आना चाहिए। ...(व्यवधान)... उनको बोलना चाहिए। ...(व्यवधान)... यदि प्रधान मंत्री आकर जवाब नहीं देते हैं ...(व्यवधान)... इसका मतलब है कि ...(व्यवधान)... मंत्री जी जो कुछ बोल रहे हैं, वे उनकी ...(व्यवधान)... पर बोल रहे हैं। ...(व्यवधान)... यह ठीक नहीं है। ...(व्यवधान)...

SHRI SITARAM YECHURY: Sir, he has seen the video. ...(Interruptions)... The video has been seen. ...(Interruptions)...

MR. DEPUTY CHAIRMAN: What can I do? ...(Interruptions)... I cannot do anything. ...(Interruptions)... I cannot do anything. ...(Interruptions)...

[†]Transliteration in Urdu script.

SHRI SITARAM YECHURY: Sir he is the *raksha mantri*. ...(Interruptions)... Ask him to apologise. ...(Interruptions)...

MR. DEPUTY CHAIRMAN: If you want a discussion ... (Interruptions)...

SHRI SITARAM YECHURY: What raksha is he doing? ... (Interruptions)...

MR. DEPUTY CHAIRMAN: I told you, if you want a discussion, we can consider. Give notice. Otherwise, I cannot do anything now. ...(Interruptions)... Please go back. ...(Interruptions)... Hon. Members, please. ...(Interruptions)... Hon. Members, there cannot be a solution to any problem by shouting like this. ...(Interruptions)... If you are really in need of a solution, searching for a solution, there are rules in the Book. Even if a Minister has made ...(Interruptions)...

SHRI B.K. HARIPRASAD: Under which rule has he made that statement, Sir? ... (Interruptions)...

MR. DEPUTY CHAIRMAN: Please listen. ...(Interruptions)... I am coming to that. ...(Interruptions)... Please allow me. ...(Interruptions)...

SHRI GHULAM NABI AZAD: Sir, ... (Interruptions)... A Member of Parliament can be pardoned, but the Defence Minister and the Home Minister are saying like that. ... (Interruptions)...

MR. DEPUTY CHAIRMAN: That is what I am saying. ... (Interruptions) ...

SHRI GHULAM NABI AZAD: They are supposed to protect the territorial integrity of the country. Is this the way of protecting the territorial integrity of the country? ...(*Interruptions*)... You are alienating your own people. You are alienating your own countrymen. ...(*Interruptions*)...

MR. DEPUTY CHAIRMAN: Ghulam Nabi ji ... (Interruptions) ...

SHRI SITARAM YECHURY: Not only alienating, but they are also intimidating. ... (Interruptions)...

MR. DEPUTY CHAIRMAN: Yechury ji, sit down. ...(Interruptions)... Nothing is going on record now. ...(Interruptions)...

SHRI SITARAM YECHURY: *

SHRI ANAND SHARMA: *

*Not recorded.

30 Matters raised [RAJYA SABHA]

with Permission

MR. DEPUTY CHAIRMAN: Nothing is going on record. ...(Interruptions)... Now nothing is going on record. ...(Interruptions)... Let me complete what I have to say. ...(Interruptions)... I was to say something, but you did not allow. ...(Interruptions)... It is not going on record. ...(Interruptions)...

श्री अली अनवर अंसारी (बिहार): *

MR. DEPUTY CHAIRMAN: It is not going on record. ...(Interruptions)... अरे सुनिए। ...(व्यवधान)... अंसारी जी सुनिए। ...(व्यवधान)... That is what I am saying. ...(Interruptions)... Sit down. ...(Interruptions)... It is not going on record. ...(Interruptions)... I am only saying this. ...(Interruptions)... बैठिए, बैठिए। ...(व्यवधान)... I am only saying that if a Minister or any senior leader or for that matter any Member has made a statement inside or outside, and if that is a provocative statement, certainly, the rules take care of that. There is a rule. That is the first thing. If you think the Minister has misled the House by his statement, again, there are rules to take care of that. So, I will request you. If you don't have the Rules Book, I will spend money from my pocket and supply a Rules Book to everybody. ...(Interruptions)...

श्री सतीश चन्द्र मिश्रा (उत्तर प्रदेश)ः *

MR. DEPUTY CHAIRMAN: Listen. ...(Interruptions)... Yes, to them also. ...(Interruptions)... उनको भी देंगे। ...(व्यवधान)...

There are umpteen rules in this book to take care of a Minister or a Member if he has misled the House. You are saying directly that you have got the video with you. If you are sure that he has misled the House, there are rules. ...(*Interruptions*)... Let me proceed. ...(*Interruptions*)... You are free to do that. ...(*Interruptions*)... Why are you troubling me for that? ...(*Interruptions*)... You give notice for taking action. Why do you want me to take action? ...(*Interruptions*)... How can I take action? ...(*Interruptions*)...

SHRI SITARAM YECHURY: Sir, we are not asking you to take action. ...(*Interruptions*)... We are not giving you any trouble. We will give you a notice. We are only saying that he is the *Raksha Mantri* of the country. He is spreading *asuraksha* he is spreading tension, he is spreading intimidation. He is supposed to take care of the country and the people. ...(*Interruptions*)... You say that it is wrong. ...(*Interruptions*)...

MR. DEPUTY CHAIRMAN: Now, Zero Hour matters. ...(Interruptions)... Prof. Ram Gopal Yadav, your Zero Hour matter. ...(Interruptions)... प्रो. राम गोपाल यादव जी का ज़ीरो ऑवर है। ...(व्यवधान)...

श्री अली अनवर अंसारीः उपसभापति जी, मेरा है। ...(व्यवधान)...

^{*}Not recorded.

Matters raised

MR. DEPUTY CHAIRMAN: Sorry. Shri Ali Anwar Ansari, आपका है।

Plight of labourers from Bihar within the country and abroad

श्री अली अनवर अंसारी (बिहार): उपसभापति जी, यह पिछले शुक्रवार की घटना है। ...(व्यवधान)... पुणे में, जहाँ स्मार्ट सिटी बनाने की बात है, वहाँ पर तेरहवीं मंज़िल पर अवैध रूप से निर्माण कार्य चल रहा था। ...(व्यवधान)... वहाँ पर बिहार के समस्तीपुर के नौ मजदूर मारे गए हैं और दस से ज्यादा घायल हैं। उस इमारत में पहले भी मजदूर मर चुके हें और ऐसी घटना पहले भी हुई है। महोदय, यह एक साल की बात नहीं है। ...(व्यवधान)... यहाँ अवैध निर्माण होता है, लेकिन पुलिस प्रशासन चुप रहता है। उसकी मिलीभगत रहती है और अवैध निर्माण का कार्यक्रम चलता रहता है। हमारी मांग कि वहाँ की सरकार, इन मजदूरों को कम से कम दस-दस लाख रुपये और उनके परिवार के लोगों को मुआवजा देने का इंतजाम करे।

महोदय, माननीय शरद यादव जी ने बड़े फलक पर इस सवाल को उठाया है। आखिर क्यों अपना प्रदेश छोडकर, अपना देश छोडकर कोई बाहर जाता है? महोदय, हमने adjournament motion notice दिया था, आपने उसको कबूल नहीं किया और हमसे जीरो ऑवर में बोलने की बात कही है। महोदय, हम इसके लिए आपका शुक्रिया अदा करते हैं। इसी तरह से बिहार के 700 मजदूर जेदाह में जाकर फँसे हुए हैं। वे इसलिए जाते हैं, क्योंकि यहां काम नहीं मिलता है। वे वहां पर रोटी के लिए तडप रहे हैं। कारखाना मालिक ने, वहां की कंपनी ने आठ महीने से उनका वेतन बंद कर रखा है। जब वे विदेश में जाते हैं, तो ये लोग उनके सारे कागजात, उनका पासपोर्ट वगैरह जब्त कर लेते हैं, वे रोटी के लिए तड़प रहे हैं। सुषमा स्वराज जी यहां पर बैठी हुई हैं, हम भी इस बात को कबूल करते हैं कि इन्होंने तुरंत कार्यवाही की है, ये और मामलों में भी कार्यवाही करती हैं, लेकिन महोदय, जो सवाल शरद यादव जी ने उठाया है कि शादी के बाद जिस औरत के अभी हाथ में मेहंदी भी नहीं सुख पाती है, उसका पति अपनी अपनी बीवी को रोते हुए छोड़कर विदेश क्यों चला जाता है? अपने बीमार माँ और बाप को रोते हए छोड करके वहां जाते हैं। तो फिर वहां पर हमारे लोग तरस रहे हैं। इस तरह से उनके खाने का वहां इंतजाम कर उनको जल्दी लाइए और उनका पिछले आठ महीने का जो बकाया है, वह दिलवाइए। महोदय, मैंने पहले भी कई सवाल उठाए थे कि इस तरह से विदेशों से हमारे लोग जाकर के फंस जाते हैं। ठीक है, एक मां की तरह सूषमा स्वराज जी काम करती हैं, इसकी हम सराहना करते हैं। उन्होंने कई लोगों को छडाया है। लेकिन बडे पैमाने पर देखिए कि यह समस्या क्या है, इस समस्या की जड में हम लोग जब तक नहीं जाएंगे, अपने देश में जो बेरोजगारी है, जो अनएम्प्लॉयमेंट है, इसको भी देखना चाहिए। ...(व्यवधान)...

श्री हरिवंश (बिहार): महोदय, मैं इस विषय के साथ स्वयं को संबद्ध करता हूं।

श्री मोहम्मद अली खान (आन्ध्र प्रदेश)ः महोदय, मैं भी इस विषय के साथ अपने आपको सम्बद्ध करता हूं।

श्री राम नाथ ठाकुर (बिहार): महोदय, मैं भी इसके साथ स्वयं को सम्बद्ध करता हूं।

SHRI D. BANDYOPADHYAY (West Bengal): Sir, I also associate myself with the matter raised by the hon. Member.

MR. DEPUTY CHAIRMAN: Time over. ...(Interruptions)... Shri Rajeev Shukla to associate. ...(Interruptions)...

विदेश मंत्री (श्रीमती सुषमा स्वराज)ः उपसभापति जी, मैं इसका जवाब देना चाहती हूं।